

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF BIHAR TO BE
HELD FROM 09.05.2018 AT PATNA**

Date : 09th May 2018 (Wednesday)
(Sr. No. 1-till last)
Time : 9:00 A.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
5TH FLOOR, C.R. BUILDING (ANNEXE),
BIRCHAND PATEL PATH, PATNA-800001, BIHAR**

BY SPEED POST

Sr.No. 1

F.No. N-11013/109/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Uday Shankar Singh, **Advocate**
Sh. Jawahar Lal Singh
H.No.-1, R.No.-2, Nitibag Colony, P.O. Agrico,
Jamshedpur-831009, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/12.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 2

F.No. N-11013/110/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Shahid Ansari, **Advocate**
Sh. Lt.Nizamuddin Ansari
Ramzanpur, P.O. Bhaga, P.S. Jorapokhar,
Dhanbad, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/06.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 3

F.No. N-11013/111/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Nageshwar Kumar Tiwari, **Advocate**
Sh. Lt. Judan Tiwari
Vill. Bishunpur, P.O. & P.S. Rajdhanwar, Dist.
Giridih, Jharkhand-825412

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 4

F.No. N-11013/112/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ehsan Hussain, **Advocate**
Sh. It.Izhar Hussain
Tiwary Tank Road, In front of Nasim Kirana
Dukan, PO & PS Hindipiri Distt. Ranchi,
Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 5

F.No. N-11013/113/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Lakhi Prasad Sah, **Advocate**
Sh. Lt.Narayan Sah
Dudhani, Kurwa, Dumka-814101, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 6

F.No. N-11013/114/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Vijay Shankar Jha, **Advocate**
Sh. Lt. Shyam Sunder Jha
Road No.1-A, Krishnapuri, Railway Colony,
Chutia, Ranchi-834001, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 7

F.No. N-11013/115/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bijay Prakash Sharma, **Advocate**
Sh. Jai Prakash Sharma
Shiv Shakti Nagar, PO & PS Chas, Bokaro,
Jharkhand-827013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 8

F.No. N-11013/116/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Rohit Kumar Singh Choudhary, **Advocate**
Sh. Prayag Singh Choudhary
Vill-Jargari, PO-Bagluma P.S-
Gobindpur, Dist.Dhanbad Jharkhand-828205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 9

F.No. N-11013/117/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Harendra Kumar Jha, **Advocate**
Sh. Mahesh Kant Jha
Vidyasagar Colony PO-PS Nirsha Dist.Dhanbad
Jharkhand-828205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 10

F.No. N-11013/118/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Anjay Kumar Sinha, **Advocate**
Sh. Sri Giridhari Prasad
Near Sijua Post Office Post-Sijua, Distt.Dhanbad
Jharkhand-828121

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 11

F.No. N-11013/119/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Some Nath Gope, **Advocate**
Sh. Guhi Ram Gope
Vill.Sabalpur P.O.K.G.Ashram, P.S. Govindpur
Dhanbad Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 12

F.No. N-11013/120/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Md.Zaki Azam, **Advocate**
Sh. Lt.Md. Shahabuddin
Qamar Makhdromi Road, Wassajpur P.O.& Distt.
Dhanbad Jharkhand-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 13

F.No. N-11013/121/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Swapan Kumar Sarkar, **Advocate**
Sh. Lt. Binoy Kumar Sarkar
New Rajbari Road PO- Jharia Distt. Dhanbad
Jharkhand-828111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 14

F.No. N-11013/122/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Deepak Kumar Srivastava, **Advocate**
Sh. Lt. Shyama Charan Shrivastava
Amlapara, Jharia, Po & P.S.-Jharia Distt. Dhanbad
Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 15

F.No. N-11013/123/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Achintya Kumar Mallick, **Advocate**
Sh. Lt.Hare Krishna Mallick
Gandhi Nagar, Shiv Mandir Road, P.O.PS, &
Dist.Dhanbad Jharkhand-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 16

F.No. N-11013/124/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ranjan Kumar Ambastha, **Advocate**
Sh. Sri Ratneshwar Prasad
Bekarbandh, Behind Basant Mistan Bandar,
PO.Ps.& Dist-Dhanbad Jharkhand-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 17

F.No. N-11013/125/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Amber Kumar Rajwar, **Advocate**
Sh. Ramesh Kumar Rajwar
Village Chhatabad No.5 PO. Katrasgarh Katras
Dhanbad Jharkhand-828113

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 18

F.No. N-11013/126/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bholu Prasad Sao, **Advocate**
Sh. Lt.Becso Sao
Behind Telephone Exchange Jharia PO,Jharia,
Dist. Dhanbad-828111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 19

F.No. N-11013/127/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Renu Verma, **Advocate**
Sh. Manoj Kumar
Makatpur Satgaliya Giridh Jharkhand-815301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 20

F.No. N-11013/128/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Arun Kumar Sinha, **Advocate**
Sh. Lt.Gangeshwar Prasad
Upper Rajbari Road, Jharia, PO.& PS. Jharia
Distt.Dhanbad Jharkhand-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 21

F.No. N-11013/129/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Safal Paul, **Advocate**
Sh. Satya Ranjan Paul
43, Mahua Road, Pramatha Nagar, P.S. Parsudih,
P.O - Tatanagar, Jamshedpur - 2, Distt. East
Singhbhum Pin - 831002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 22

F.No. N-11013/130/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Jiwan Thakur, **Advocate**
Sh. Raghunath Thakur
Vill. Pandra Near Akhra Kocha P.O. Hehal P.S.
Sukhdeo Nagar - 834005 Distt. Ranchi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 23

F.No. N-11013/131/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Deo Kumar Prasad, **Advocate**
Sh. Ram Deo Sah
Saha Studio, Near Guru Nanak College, Bhuda,
Dhanbad Jharkhand-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 24

F.No. N-11013/132/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Uday Shankar Sahay, **Advocate**
Sh. Lt.Sh.K.B.Sahay
Water Board Colony (MADA)Hirapur P.O.
Dhanbad P.S.Dhanbad Jharkhand-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 25

F.No. N-11013/133/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Deo Saranagat Narayan Das, **Advocate**
Sh. Shree Bishwanath Das
Village-Koriyasa, Po.Satsang Ps.Kunda Sudivision
& Dist. Deoghar Jharkhand-814116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 26

F.No. N-11013/134/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Anil Kumar Gupta, **Advocate**
Sh. Lt. Ganesh Prasad
Matri Niwas, Castair Town, Po.B Deoghar PS.
Subdivision & Distt.Deoghar Jharkhand-814112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 27

F.No. N-11013/135/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Madhav Nath Mishra, **Advocate**
Sh. Lt.Sh.Udit Nath Mishra
Vill. Khapordih Rampur Post-Malhara Thana
Mohanpur Distt.Deoghar Jharkhand-814157

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 28

F.No. N-11013/136/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Chanchal Prasad Singh, **Advocate**
Sh. Lt.Makhar Singh
At-Lahbani Kali Mandir Road Post-1
S.M.Distt.Dhanbad Jharkhand-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.2015 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 29

F.No. N-11013/137/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Manas Kumar Jana, **Advocate**
Sh. Sudhansu Sekhar Jana
Near Gyam Joti Mandir Ambedkar Naggar Binod
Nagar Po.Ps Distt.Dhanbad Jharkhand-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 30

F.No. N-11013/138/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Deepak Kumar Ambastha, **Advocate**
Sh. Sri Rajendra Prasad
Bishunpur (Tara Niwas) Near Durga Mandir
Po.B.Polytecbic P.S+P.S,Dist.Dhanbad
Jharkhand-818230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 31

F.No. N-11013/139/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Koushal Kishore Singh, **Advocate**
Sh. Lt.Kedar Nath Singh
Kalimandir Colony, H.E.School Road
Po.+PS.Dhanbad Distt.Dhanbad Jharkhand-
826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 32

F.No. N-11013/140/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sujay Kumar, **Advocate**
Sh. Sri.S.K.Kunar
New Colony Nomita Villa Opp. Plaza Hall
Tharapakhna Ranchi Jharkhand-834001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 33

F.No. N-11013/141/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Vishnudeo Prasad Sinha, **Advocate**
Sh. Lt.Baidyanath Prasad
Jamadoba No.2 Baidyanath Bhawan Po.
Jamadoba Po. Jarapokhar Distt.Jhanbad
Jharkhand-828112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 34

F.No. N-11013/142/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Kaushalya Kumari, **Advocate**
Sh. Sri Dilip Kumar
Loco Bazar Gomoh Near Shiv Mandir Jharkhand-
828401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 35

F.No. N-11013/143/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ms.Madhuri Kumar Bhadani, **Advocate**
Sh. Lt.Guru Prasad Bhadani
Bhadani Mansion R Road Bistupur Jamshedpur
Distt. East Singh Bhum Jharkhand-831001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 36

F.No. N-11013/144/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Kunjal Saw, **Advocate**
Sh. Bishun Mahto
Barhidih Hazaribagh Po-PS Barhi Hazaribagh
Jharkhand-825405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 37

F.No. N-11013/145/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Mohammad Jamal, **Advocate**
Sh. Lt.Abdul Rahman Khan
Village-Bhikhrajpur Po. & Ps Baliapur Dhanbad
Jharkhan-828201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 38

F.No. N-11013/146/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Kundan Kumar Verma, **Advocate**
Sh. Parkash Nath Sah
Gandhi Mela path Tundi Road, Govindpur
Dhanbad Jharkhand-828109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 39

F.No. N-11013/147/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. SOMA KORAH, Advocate
Sh. LATE SONARAM KORAH
Gram- PATAHATU, PO-
JAGANNATHPUR, THANA-
JAGANNATHPUR, Distt. WEST
SINGHBHUM, JHARKHAND- 833203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 1/13/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 40

F.No. N-11013/148/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. HEMANT KUMAR, *Advocate*
Sh. LATE. LAKHAN RAM
H.NO - 13 JAI SHANKAR PATH BARIDIH BASTI
JAMSHEDPUR EAST SINGHBUM JHARKHAND-
831017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 41

F.No. N-11013/149/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. RAJIV KUMAR, *Advocate*
Sh. LATE MAHANGI RAM
C/O CHAMPA NIWAS KRISHNA NAGAR KOYLA
NAGAR TOWN SHIP DHANBAD Jharkhand-
826005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 42

F.No. N-11013/150/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ms.SUMAN GUPTA, **Advocate**
Sh. SUSHIL KUMAR GUPTA
KAUSHLAYA SADAN APPARTMENT NEAR HARI
MANDIR GATE DHANBAD JHARKHAND-
826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 43

F.No. N-11013/151/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sanjeev Kumar Raj, **Advocate**
Sh. Baijnath prasad Sinha
J.P lane Hirabagh, Matwari, Diistt. HAZARIBAGH,
JHARKHAND- 825301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/9/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 44

F.No. N-11013/152/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. AJIT KUMAR SINGH, **Advocate**
Sh. LATE RABINDRA SINGH
HNO-2B ROAD NO-4 JAWAHAR NAGAR PO-
AZADNAGAR MANGO JAMSHEDPUR EAST
SINGHBUM JHARKHAND-832110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 45

F.No. N-11013/153/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. SANJAY KUMAR SINHA, *Advocate*
Sh. LATE BASUDEO NARAYAN SINHA
J C MALLICK ROAD HIRAPUR DHANBAD
JHARKHAND-826001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 46

F.No. N-11013/154/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Anup Kumar Shaw, **Advocate**
Sh. Late Bholu Prasad Shar
Village Road Govindpur, P.O. & P.S.Govindpur,
Distt. Dhanbad, Bihar - 828109.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 47

F.No. N-11013/155/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Jairam Mishra, **Advocate**
Sh. Shyam Bihari Mishra
Chandour Bandh Tetulmari, Sijua Dhanbad, Distt.
Dhanbad, Jharkhand - 828 121

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 48

F.No. N-11013/156/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Jagdish Narayan, **Advocate**
Sh. Banwari Sahu
Near Canal (East of Patna Road), Konra, Barhi,
Distt. Hazaribagh, Jharkhand - 825 405.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 49

F.No. N-11013/157/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Hajrat Molla, Advocate
Sh. Abdur Rahaman
Radipur, Distt. Pakur, Jharkhand - 816 106.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 50

F.No. N-11013/250/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Rishi Kumar Mish, **Advocate**
Sh. Madan Mohan Mishra
Mishra Niwas Pt.B.N,Jha Path Po+PS+Distt.Deoghar
Jharkhand-814112.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 51

F.No. N-11013/251/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ashish Kumar Alok, **Advocate**
Sh. Chandra Kishor Sah
Vil.. Dharampur Po.PS. Jasidih Sub-Division & Distt.
Deoghar Jharkhand-814142.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer